

<b>Nomination of cases by Hon'ble the Acting Chief Justice on 15.06.2016</b>			
<b>Sl no.</b>	<b>Case details</b>	<b>Nominated to-</b>	<b>File delivered in section</b>
<b>Hon....., J.</b>			
<b>1</b>	<b>W. P. - 28383/2016</b>	<b>Hon. P. K. Srivastava, J.</b>	<b>Computer Fresh Section on 15.06.2016</b>
<b>Appropriate Court dealing with such matters</b>			
<b>2</b>	<b>CrI. W. P. - 14051/2016 (Correction Application) with Nomination Application – 189077/2016</b>	<b>Appropriate Court dealing with such matters</b>	<b>Writ C-II (CrI.) Section on 15.06.2016</b>
<b>3</b>	<b>CrI. W. P. - 12630/2016 (Correction Application) with Nomination Application – 189073/2016</b>	<b>Appropriate Court dealing with such matters</b>	<b>Writ C-II (CrI.) Section on 15.06.2016</b>
<b>4</b>	<b>CrI. W. P. - 13061/2016 (Time Extension Application) with Nomination Application – 189084/2016</b>	<b>Appropriate Court dealing with such matters</b>	<b>Writ C-II (CrI.) Section on 15.06.2016</b>
<b>5</b>	<b>CrI. W. P. - 6367/2016 (Correction Application) with Nomination Application – 189075/2016</b>	<b>Appropriate Court dealing with such matters</b>	<b>Writ C-II (CrI.) Section on 15.06.2016</b>
<b>6</b>	<b>CrI. W. P. - 7703/2016 (Correction Application) with Nomination Application – 189072/2016</b>	<b>Appropriate Court dealing with such matters</b>	<b>Writ C-II (CrI.) Section on 15.06.2016</b>
<b>7</b>	<b>CrI. Appeal - 4967/2012 (Correction Application) with Nomination Application – 189080/2016</b>	<b>Appropriate Court dealing with such matters</b>	<b>CrI. Appeal Section on 15.06.2016</b>
<b>8</b>	<b>CrI. Appeal - 2842/2016 (Correction Application) with Nomination Application – 189081/2016</b>	<b>Appropriate Court dealing with such matters</b>	<b>CrI. Appeal Section on 15.06.2016</b>

BY ORDER OF HON'BLE THE ACTING CHIEF JUSTICE

J.R.( LISTING)  
16.06.2016